

REGISTERED/AD

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA)
Indira Nagar
Bangalore-560038

Application No 1700/86(F)

Dated the September '86

To

Shri R. Makshina Murthy,
C/O Shri D.S.A. Padmanabhan,
Advocate for Applicant
No 592, 10th Cross, 7th Block West,
Jayanagar, Bangalore-82

Subject: SENDING COPIES OF ORDER PASSED BY THIS TRIBUNAL
IN APPLICATION NO 1700/86(F).

Please find enclosed herewith a copy of the Order passed
by this Bench of the Tribunal on 9.9.1986 in the above said
Application.

sd/-
SECTION OFFICER
(JUDICIAL)

o/c pvs

Encl: As above

Received application
along with 5 additional
copies (R. Makshina Murthy)
(R. MAKSHINA MURTHY)

made under Section 19 of the Administrative Tribunals Act of 1985 (Central Act no. 13 of 1985) (Act), the applicant, who is an employee of a Central Government undertaking called the 'National Textile Corporation' constituted under an Act of Parliament, has sought for certain reliefs against the said undertaking.

This is not one of the service matters of the Central Government over which this Tribunal has jurisdiction.

In notification No. A-11019/16/86-AT dated 2 May, 1986, issued under Section 14 of the Act, the Central Government has conferred jurisdiction over 5 authorities named therein on the Tribunals constituted under the Act. But so far, the Central Government, in exercise of the powers conferred by Section 14(2) of the Act, has not conferred jurisdiction on the National Textile Corporation. In this view, this Tribunal cannot entertain this application.

Shri D.S.A. Padmanabhan, learned Counsel for the applicant, on noticing these facts, in our opinion very rightly seeks leave to withdraw this application with liberty

reserved to approach the appropriate forum which has jurisdiction over the subject matter. We accord our permission to the request made by Shri Padmanabhan and reject this application as withdrawn by the applicant.

Seth
(K.S. Pataswamy)
Vice-Chairman
9-9-86

Seth
(P. Srinivasan)
Member (AM)
9-9-86

for Seth

16/9/86